

MEGHALAYA LEGISLATIVE ASSEMBLY

Bulletin Part - I

WEDNESDAY, THE 20TH MARCH, 2013.

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 1:38 p.m. The day was allotted for transaction of Government Business.

1. Questions

Starred Question No.21 was taken up and disposed off. Question No.22 was not taken up. Hon'ble Speaker informed the House that Question No.22 will not be taken up as it attracts the provision of Rule 37(19) of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly. Then Questions No. 23, 24, 25, 26 & 27 were taken up and disposed off.

2. Voting on Supplementary Demands:

Demand Nos. 1, 2, 3, & 4 were put to vote and passed by the House.

A Cut Motion on Demand No.5 was moved by Shri James K. Sangma, MLA, Dr. Mukul Sangma, Chief Minister replied the Cut Motion. Shri James K. Sangma, MLA withdrew the Cut Motion after discussion, and Demand No.5 was passed.

Demand No. 6, 7, 8 & 9 were put to vote and passed by the House.

A Cut Motion on Demand No.10 was moved by Shri Paul Lyngdoh, MLA. Shri Sniawbhalang Dhar, Minister Home Guards & Civil Defence replied to the Cut Motion.

(Shri Martin M. Danggo was on the Chair at 12:05 p.m.)

Shri Paul Lyngdoh, MLA withdrew the Cut Motion after discussion, and Demand No.10 was passed.

A Cut Motion on Demand No.11 was moved by Shri Ardent M. Basaiawmoit, MLA. Shri Embhah Syiemlieh also participated. Prof. R. C. Laloo, Deputy Chief Minister, in-charge Education replied to the Cut Motion. Shri Ardent M. Basaiawmoit, MLA withdrew the Cut Motion after discussion, and Demand No.11 was passed.

Demand Nos.12,13,14,15,16,17,18,19,20 & 21 were put to vote and passed by the House.

A Cut Motion on Demand No. 22 was moved by Dr. Donkumar Roy, MLA. Shri Prestone Tynsong, Minister in-charge Border Areas Department replied to the Cut Motion. Dr. Donkumar Roy, MLA withdrew the Cut Motion after discussion, and Demand No.22 was passed.

Demand Nos. 23, 24, 25, 26 & 27 were put to vote and passed by the House.

3. Dr. Mukul Sangma, Chief Minister made a statement under Rule 55 on the power scenario in Garo Hills.

4. ADJOURNMENT:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Thursday, the 21st March, 2013.

**Dated Shillong,
the 20th March, 2013.**

***Comm. & Secretary,*
Meghalaya Legislative Assembly.**